

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTH ZONE, CHENNAI**

**Original OA No. 97 of 2022 (SZ)**

**Between:**

Dr. Tejashwari,  
D/o. Late M. Sathyanarayana Reddy,  
H.No. 3-16-668/A, Trimulgherry 'X' Roads,  
Secunderabad – 500 015, Telangana

.....Appellants

And

The Union of India  
Rep by its Secretary,  
Ministry of Defence,  
New-Delhi and Ors

.....Respondent(s)

**REPORT FILED BY THE HMWSSB (RESPONDENT No.6)**

**Mrs. H. YASMEEN ALI,**



**COUNSEL FOR THE 6th RESPONDENT**

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In compliance to the orders of Hon'ble NGT passed on 29.08.2023 and 22.09.2023. We have inspected the applicants' private land situated in Secunderabad Cantonment Area on 16.01.2024 and the factual Report is submitted as below:

- 1.0 It is to report that, the Applicant Dr. Tejaaswari is having agriculture land in Secunderabad Cantonment Area having one agricultural well.
- 2.0 During the inspection it was observed that, on the upstream side of above land one hillock with some houses and the wastewater / sewage from the said residences is flowing towards the above agricultural land due to natural gradient and ultimately joining the well.

  
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- 3.0 In this regard the applicant has constructed a compound wall around the above land. Due to the compound wall, the sewage / waste water is getting stagnated abutting the compound wall and causing pollution and unhygienic conditions in the area. As such the locals have approached the Secunderabad Cantonment Board (SCB) authorities seeking remedial measures.
- 4.0 It is observed that, one opening was made through the compound wall for free flow of wastewater / sewage towards the applicants land to prevent the stagnation of wastewater and unhygienic conditions in the residential area.
- 5.0 In the present scenario, it is to submit that, the wastewater / sewage has to be treated and the treated effluent has to let into the downstream or alternatively propose a sewerage trunk main to carry the sewage flows to a suitable place for treatment and dispose after treatment as per standards.
- 6.0 It is further to submit that, as per the request of Secunderabad Cantonment Board (SCB), HMWSSB has engaged in December, 2023 a consultant for preparation a Sewerage Master Plan for entire Secunderabad Cantonment Board (SCB) and it is under formulation.

  
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- 7.0 After receipt of Sewerage Master Plan, the SCB may take up suitable measures in respect of above pollution issue with reference to the catchment / zone proposals of network and Sewage Treatment Plants (STPs) as the case may be as a permanent solution.
- 8.0 It is submitted that the Secunderabad Cantonment Area falls under out of the purview of HMWSSB. However, in compliance of the Hon'ble NGT Order, HMWSSB has taken up this issue to address the grievance of the Applicant and submitted the above Report for perusal.
- 9.0 This is the submission of the Report before the Hon'ble National Green Tribunal.

Date: 22<sup>nd</sup> January, 2024  
Place: Hyderabad.



Inspection Team  
Chief General Manager (Engg),  
Project Construction Circle-I,  
HMWSSB, Hyderabad.  
**Chief General Manager (Engg.)**  
**Project Construction Circle-I,**  
**H.M.W.S.S.B., Khairatabad, Hyderabad.**